## Commissioner for Linguistic Minorities

- 486. SHRIMATI DEVAKI GOPIDAS: Will the Minister of Home Affairs be pleased to state:
- (a) whether the post of the Commissioner for Linguistic Minorities has fallen vacant; and if so, since how long the post has remained unfilled; and
- (b) what arrangements have been made to carry on the work of the Commissioner till a suitable incumbent is appointed to the post?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

## Powers of Commissioner for Linguistic Minorities

487. Shrimati DEVAKI GOPIDAS: Will the Minister of Home Affairs be pleased to state whether there is any proposal under Government's consideration to enhance the powers of the Commissioner for Linguistic Minorities so as to bring all work connected with language problems under his jurisdiction?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): No, Sir.

CENTRE FOR INTERNATIONAL LIVING IN U.K.

488. SHRI U. S. DUGAL: SHRI P. ABRAHAM:

Will the Minister of Education be pleased to state:

(a) whether some British Organisation has proposed to Government to 632 RS-3.

send Indian Children to U.K. to join a Centre for International Living being set up in that country; and

(b) if so, the reaction of Government to the said proposal?

THE MINISTER OF CULTURAL AFFAIRS IN THE MINISTRY OF EDU-CATION (SHRI R. M. HAJARNAVIS): (a) Yes, Sir.

(b) The proposal has not been accepted for the current year. For future the proposal is under consideration of the Government of India.

SHIFTING OF SHEIKH ABDULLAH TO KODAIKANAL

489. Shri R. S. KHANDEKAR: Will the Minister of Home Affanss be pleased to state the reason for shifting Sheikh Abdullah from Ootacamund to Kodaikanal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): The decision to shift Sheikh Abdullah to Kodaikanal was taken on a consideration of various factors such as the need to improve security arrangements, the relatively quieter and less crowded environments at Kodaikanal, and the Madras Government's recommendation in this regard.

## SECOND CHAMBERS

490. SHRI R. S. KHANDEKAR: Will the Minister of Home Afrains be pleased to state the number of States which have proposed to create Second Chambers after the next General Election?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): No such proposal has been received from any State.